

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/4799/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the 4th June, 2024.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your Letter No.DJT/3479/2024, dated 01.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 06.06.2024 and casual leave on 07.06.2024, along with station leave permission, from the evening of 05.06.2024 till the morning of 10.06.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/4800/A, dated 4.6.2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)